

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1218
TO BE ANSWERED ON 13.12.2023**

Landless people and Homeless people

1218. Dr. V. Sivadasan:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of people who are landless and homeless in the country, State-wise;
- (b) whether there is an increase in landlessness and homelessness over the years; and
- (c) if so, the details of funds allocated by Union Government to address the problem of landlessness in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)**

(a): As per Entry 18 and Entry 45 of List II (State List) of the Seventh Schedule of the Constitution, the subject " Land" and its management falls in the jurisdiction of the States. Each State has its own State-specific Revenue Laws to deal with 'Land' and matters related thereto.

Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities. Out of which more than 2.94 crore houses have been sanctioned and 2.51 crore houses have been constructed as on 08.12.2023. The status of landless households in PMAY-G and the number of houseless [as per Social Economic and Caste Census (SECC), 2011] in the country, State-wise, is at **Annex-I**. The State-wise houseless population as per Census 2011 is at **Annex-II**.

(b): The number of eligible beneficiaries available through SECC, 2011 database currently stands at 2.04 crore (approx.). In order to fill the gap of approx. 91 lakh houses between the overall target of PMAY-G i.e. 2.95 crore houses and beneficiaries available through SECC data i.e. 2.04 crore houses, the Awaas+ survey was done. The objective of Awaas+ exercise was identification of households, who though are eligible for assistance under PMAY-G as per the parameters specified under SECC-2011 but have not been included in the list of eligible beneficiaries in SECC database due various reasons. Further, owing to new potentially eligible households identified through Awaas+ 2018 survey, the number of houseless/landless households increased.

(c): Fund released by the Union Government to the States/UT under PMAY-G is being utilized for construction of houses for all beneficiaries including landless. No separate fund release is made for landless beneficiaries. It is the responsibility of the states and UTs to provide land to landless beneficiaries. The Central Share released to States/UTs under PMAY-G since inception i.e. FY 2016-17 till FY 2023-24 (as on 08.12.2023) is Rs.2.32 lakh crore for construction of houses.

Annex-I mentioned in reply to Rajya Sabha Unstarred Question No. 1218

State-wise Status of landless households in PMAY-G and the number of houseless (as per SECC 2011) in the country

S. No.	State/ UT	Landless beneficiaries	Provided land/ assistance for land purchase	Yet to be provided land/ assistance for land purchase	No. of houseless households as per SECC 2011
1.	Andaman & Nicobar Islands	1,430	652	778	7
2.	Andhra Pradesh	1,888	1,888	0	11,745
3.	Arunachal Pradesh	0	0	0	3
4.	Assam	69,513	30,556	38,957	3,089
5.	Bihar	23,014	11,729	11,285	4,004
6.	Chhattisgarh	6,182	6,160	22	7,086
7.	Diu, Daman & Dadra and Nagar Haveli	32	32	0	82
8.	Goa	0	0	0	31
9.	Gujarat	7,921	6,713	1,208	4,707
10.	Haryana	0	0	0	1,856
11.	Himachal Pradesh	30	23	7	667
12.	Jammu & Kashmir	1,386	400	986	2,169
13.	Jharkhand	2,034	2,034	0	758
14.	Karnataka	55,436	15,436	40,000	3,714
15.	Kerala	695	500	195	1,290
16.	Ladakh	0	0	0	1
17.	Lakshadweep	0	0	0	-
18.	Madhya Pradesh	37,240	35,265	1,975	23,048
19.	Maharashtra	11,4165	88,899	25,266	29,048
20.	Manipur	0	0	0	110
21.	Meghalaya	639	636	3	123
22.	Mizoram	0	0	0	9
23.	Nagaland	0	0	0	26
24.	Odisha	62,139	45,627	1,6512	5,309
25.	Pondicherry	NA	NA	NA	22
26.	Punjab	204	194	10	1,092
27.	Rajasthan	55,405	53,547	1858	12,976
28.	Sikkim	0	0	0	120
29.	Tamil Nadu	98,904	21,406	77,498	2,381
30.	Telangana	NA	NA	NA	4,304
31.	Tripura	126	126	0	718
32.	Uttar Pradesh	1,993	1,993	0	10,419
33.	Uttarakhand	2,354	1,562	792	981
34.	West Bengal	5,317	3,763	1,554	4,193
	Total (National)	5,48,047	3,29,141	2,18,906	1,36,088

**Annex-II mentioned in reply to Rajya Sabha Unstarred Question No. 1218
State-wise details of Houseless Population as per Census 2011**

S. No.	State /UT	No. of Houseless Population		
		Total	Urban	Rural
1.	Andhra Pradesh	1,45,211	75,857	69,354
2.	Arunachal Pradesh	1,556	313	1,243
3.	Assam	12,919	2,527	10,392
4.	Bihar	45,584	12,591	32,993
5.	Chhattisgarh	24,214	6,533	17,681
6.	Goa	3,051	1,693	1,358
7.	Gujarat	1,44,306	84,822	59,484
8.	Haryana	51,871	23,789	28,082
9.	Himachal Pradesh	4,098	872	3,226
10.	Jammu and Kashmir	19,047	10,848	8,199
11.	Jharkhand	23,391	6,967	16,424
12.	Karnataka	76,735	35,473	41,262
13.	Kerala	11,853	7,761	4,092
14.	Madhya Pradesh	1,46,435	6,6055	80380
15.	Maharashtra	2,10,908	1,11,373	99,535
16.	Manipur	3,212	1,331	1,881
17.	Meghalaya	1,241	177	1,064
18.	Mizoram	152	104	48
19.	Nagaland	876	344	532
20.	Odisha	34,061	14,053	20,008
21.	Punjab	46,714	18,374	28,340
22.	Rajasthan	1,81,544	73,236	1,08,308
23.	Sikkim	277	32	245
24.	Tamil Nadu	50,929	37,117	13,812
25.	Tripura	3,225	1,352	1,873
26.	Uttar Pradesh	3,29,125	1,80,929	1,48,196
27.	Uttarakhand	11,824	5,556	6,268
28.	West Bengal	1,34,040	1,04,967	29,073
29.	Andaman and Nicobar Islands	95	65	30
30.	Chandigarh	4,139	4,133	6
31.	Dadra and Nagar Haveli	1,004	281	723
32.	Daman and Diu	737	591	146
33.	NCT of Delhi	47,076	46,724	352
34.	Puducherry	1,590	1,508	82
	Total (National)	17,73,040	9,38,348	8,34,692

Source: Houseless Population, office of the Registrar General and Census Commissioner, India.

Note* Andhra Pradesh means the erstwhile State of Andhra Pradesh i.e. the area now comprising the present-day State of Andhra Pradesh and Telengana.